NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.03
CP(IB)/3/7/GB/2023

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023

In the matter of:

Asset Reconstruction Comp. India Ltd.
Versus
J.U.D. Cements Ltd.

Section: Under Section 7 of IBC, 2016.

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. DHRUPAD DAS	Advocate	Petitioner	Present in
2.	MR D. CHOUDHARY	Advocate	Petitioner	Video
3.	MR. JOY SAHA	Sr. Advocate	Respondent	Conferencing
4.	MS. S. SARDAR	Advocate	Respondent	

O R D E R
Date of Order: 18.05.2023

This matter is taken up through Video Conferencing. Heard both the sides at length.

2. The Learned Sr. Counsel for the Respondent submits that they have received the hard copy of the petition yesterday only and seeks time to file reply. The learned counsel for the Respondent is directed to file reply within 14 days with advance copy to the Petitioner. Rejoinder, if any, may be filed within 10 days thereafter.

3. List the matter on 15.06.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-
(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority